

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON –
POCSO ACT***
(Through online and other modes of telecommunications including Videoconferencing)

DATE: 26th September, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	2.30 pm to 2.45 pm	Inaugural address and introduction about the programme By: Director, MPSJA
II	2.45 pm to 3.30 pm	Determination of victim's age – Issues and challenges By: Shri Dharendra Singh, Faculty (Sr.), MPSJA
III	3.30 pm to 4.15 pm	Presumption and trial procedure of offences under the POCSO Act By: Shri Tajinder Singh Ajmani, OSD, MPSJA
TEA BREAK (4.15 pm to 4:30 pm)		
IV	4.30 pm onwards	Sentencing Policy and Victim Compensation in case of sexual offences – Determination of just compensation, quantum of sentence and imposition of death penalty By: Shri Gajendra Singh, District & Sessions Judge, Bhind

Note: The Time Table is subject to change as per exigencies.

DIRECTOR